

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

Dated : Guwahati, the 27th January, 2015

No.HC.VII-238/2013/ 308 /A : The resignation of Smti. Debarchana Chutia, Court Manager, District Court, Morigaon has been accepted and she is **released w.e.f. 31.01.2015 (afternoon)**.

Smti. Chutia will hand over the charge to the Sheristadar of the Office of the District & Sessions Judge, Morigaon.

No.HC.VII-238/2013/ 309 /A : On prayer, Shri Hrishikesh Goswami, Court Manager, District Court, Hailakandi, is **transferred and posted** as Court Manager, District Court, Morigaon vice Smti. Debarchana Chutia released.

Shri Goswami will hand over the charge to the Sheristadar of the Office of the District & Sessions Judge, Hailakandi and **join at his new place of posting on 02.02.2015 positively**.

By Order,
Sd/-H.K. Sarma
REGISTRAR GENERAL

Memo No. HC.VII-238/2013/ **310-327** /A, Dated Guwahati the 28.01.2015.

Copy forwarded for information and necessary action to :

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
3. The Registrar (Vigilance/Admn./Judicial), Gauhati High Court, Guwahati.
4. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for favour of information of his Lordship.
5. The District & Sessions Judge, Morigaon / Hailakandi.
6. The Joint Registrar (Admin-I/Judicial/Recruitment/PM&P/Vig.), Gauhati High Court, Guwahati.
7. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati and Jt. Director (Officiating), Judicial Academy, Assam.
8. Shri R. Bora, OSD, Gauhati High Court, Guwahati.
9. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
10. The Treasury Officer, Morigaon / Hailakandi.
11. The Systems Analyst for uploading the Notification in the official website of the High Court, immediately.
12. The Administrative Officer (Judl.), Accounts/Appointment Section, Gauhati High Court, Guwahati.
13. The PS to Hon'ble Mr. Justice B.K. Sharma, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
14. The PS to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
15. Smti. Debarchana Chutia, Court Manager, District Court, Morigaon
16. Shri Hrishikesh Goswami, Court Manager, District Court, Hailakandi
17. The CA to the Registrar General, Gauhati High Court, Guwahati.
18. Order file.

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